COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO.358 OF 2017 IN DFR NO. 222 OF 2017

Dated: 22nd May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Haryana Vidyut Prasaran Nigam Ltd. ...Appellant(s)

Vs.

Haryana Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan

Ms. Saloni

ORDER

<u>IA NO.358 OF 2017</u>

(Appl. for condonation of delay in filing)

Issue notice to the Respondents returnable on 17.07.2017. Dasti, in addition, is permitted.

List the matter on <u>17.07.2017.</u>

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt